

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).369/2009

(From the judgement and order dated 25/07/2008 in CRR No.
4362/2007 of The HIGH COURT OF CALCUTTA)

MRINAL MUKHERJEE

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ANR.
(Office report on default)

Respondent(s)

Date: 16/08/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
(IN CHAMBERS)

For Petitioner(s) Mr. Ranjan Mukherjee,Adv.
Mr. S. Bhowmick,Adv.
Mr. S.C. Ghosh,Adv.

For Respondent(s) Mr. Tara Chandra Sharma,Adv.
Ms. Neelam Sharma,Adv.
Mr. Kishan Dutta,Adv.

UPON hearing counsel the Court made the following
O R D E R

Time is extended by another eight weeks for
compliance of the order dated 16th November, 2009.

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master